GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA STARRED QUESTION NO. *129

ANSWERED ON 12TH FEBRUARY, 2019

PRADHAN MANTRI KISAN SAMPADA YOJNA

*129. SHRIMATI P.K. SREEMATHI TEACHER: SHRI M.B. RAJESH

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of funds allocated/granted to Kerala under the Pradhan Mantri Kisan Sampada Yojana (PMSKY) during the last four years;
- (b) the details of funds released to Kerala under the above scheme during the said period;
- (c) the details of funds yet to be released;
- (d) whether the funds released are sufficient to achieve the desired objectives; and
- (e) if not, the reaction of Government thereto?

ANSWER

THE MINISTER FOR FOOD PROCESSING INDUSTRIES (SMT. HARSIMRAT KAUR BADAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. *129 ANSWERED ON 12TH FEBRUARY REGARDING PRADHAN MANTRI KISAN SAMPADA YOJNA

(a) to (e): The Ministry of Food Processing Industries (MoFPI) is implementing an Umbrella Central Sector Scheme 'Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)' with a total allocation of Rs.6000 crore. The implementation period of PMKSY is 2016-20. Under PMKSY, financial assistance as capital subsidy in the form of grants-in-aid are provided to the eligible applicants against the Expression of Interest issued by the MoFPI from time to time. The PMKSY has seven component schemes i.e. (i) Mega Food Parks, (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Creation / Expansion of Food Processing & Preservation Capacities, (iv) Infrastructure for Agro-processing Clusters, (v) Creation of Backward and Forward Linkages, (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions. Individuals, farmers, Farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, Self Help Groups (SHGs), Private Companies and central/State PSUs etc. are eligible for financial assistance. The scheme is implemented in all States including the State of Kerala. The rate of subsidy ranges from 35% to 75% of the eligible project cost subject to maximum specified limit depending on the scheme and location of the project. However, State-wise allocation of funds is not made under any of the schemes. The scheme-wise projects approved under the PMKSY in the States of Kerala along with the grants-in-aid released as on 31.01.2019 are at **Annexure.**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *129 ANSWERED ON $12^{\rm TH}$ FEBRUARY, 2019 REGARDING PRADHAN MANTRI KISAN SAMPADA YOJNA

Scheme-wise Approved Projects under PMKSY Along with Grants-In-Aid in the State of Kerala (As on 31.01.2019)

Sl.	Name of the Scheme	Number of	Amount of	Amount of
No.		Projects	Grants-in-Aid	Grants-in-
		Approved/	Approved	Aid
		Sanctioned	(Rs. in crore)	Released
				(Rs. in
				crore)
1	Mega Food Parks	2	100.00	66.71
2	Integrated Cold Chain and Value	8	65.67	11.73
	Addition Infrastructure			
3	Creation / Expansion of Food	4	17.33	0.00
	Processing & Preservation Capacities			
4	Creation of Backward and Forward	2	8.02	1.25
	Linkages			
5	Food Safety and Quality Assurance	6	0.97	0.63
	Infrastructure			
	(Hazard Analysis and Critical Control			
	Point)			
6	Human Resources and Institutions-	1	0.27	0.16
	R&D			
Total		23	192.26	80.48

Note: MFP projects and 2 Cold Chain projects were approved prior to restructuring of the schemes of MoFPI under PMKSY